

**IN THE NATIONAL COMPANY LAW TRIBUNAL,
NEW DELHI COURT III**

Item No. 319
CP-117/ND/2021

IN THE MATTER OF:

Yogendra Kumar Chaudhari

.....APPLICANT/PETITIONER

Vs

Asia Pacific Black Rocks (India) Pvt. Ltd. & Ors

.....RESPONDENT

SECTION

U/s 241-242

Order delivered on 15.07.2024

CORAM:

SHRI BACHU VENKAT BALARAM DAS, HON'BLE MEMBER (JUDICIAL)

SHRI ATUL CHATURVEDI, HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant :

For the Respondent :

HYBRID HEARING (PHYSICAL & VC)

ORDER

On 13.05.2024, No one has appeared on behalf of the Petitioner.

No one has appeared on behalf of the Petitioner today also. In the interest of justice, the matter is adjourned.

List the matter on **23.09.2024**.

**Sd/-
(ATUL CHATURVEDI)
MEMBER (TECHNICAL)**

**Sd/-
(BACHU VENKAT BALARAM DAS)
MEMBER (JUDICIAL)**